

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 192 OF 2016 &
IA Nos. 408, 409, 410 of 2016**

Dated: 23rd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Vidarbha Industries Power Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Ms. Malvika Prasad

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1
Mr. Raunak Jain for R-2

ORDER

We have heard both the parties.

Judgment is reserved.

**(I.J. Kapoor)
Technical Member
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**